

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 16505-JK (LD) of 2024

DATED:- 03 - 10 - 2024

Sanction is hereby accorded to the appointment of Officer's of Social Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 03.10.2024

No:- LAW-OIC/9/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Social Welfare Department,
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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Reyaz Ali Bhat
03.10.24

Annexure to the Government Order No. 16505-JK(LD) of 2024 dated 03.10.2024

S.No.	Case No.	Filling year	Title of the case	OIC	Designation	Mobile No. for SMS	Email-ID
1	WPC No.2846	2023	Geeta Devi V/s UT	Aakash Gupta	CDPO Ramban	7051893640	cdporamban@gmail.com
2	WPC No. 320	2024	Farooq Ahmed V/s UT	Ishtiaq Ahmed	CDPO Gandoh	9597868009	cdpogandoh@gmail.com
3	WPC No. 2211	2024	Kiran Kumari V/s UT	Shahid Mughal	CDPO Arnas	9419108384	cdpoicdsarnas@gmail.com
4	O.A 1053	2024	Madhu Bala V/s UT	Subash Chander	DPO Udampur	9419159011	poicdsudampur@gmail.com
5	O.A No.1052	2024	Chader Rekha V/s UT	Shokat Mehmood	DPO Kathua	9419170584	dpoicdskathua@gmail.com
6	OA 1056	2024	Shamim Akhter V/s UT	Mohd Anwer	DPO Reasi	9419273861	cdpomahore@gmail.com

